

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 381 if 1997

Date of Order: 09-6-97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

CHHAYARANI DEB & ANR.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Mr. A.K. Ghosh, counsel.

For the ~~petititons~~ respondents: NONE.

O R D E R

None appears for the respondents. It appears that service is not yet complete.

Matter is adjourned to 10.11.97 for hearing regarding admission.

Service be completed, if not already done, in the meantime. Respondents shall file reply at least a week before the date fixed.

Order passed this day shall be communicated by the petitioner to the respondents.

Plain Copy be given to the 1d. counsel for the petitione

  
(M.S. Mukherjee)  
Member (A)

  
(A.K. Chatterjee)  
Vice-Chairman.